

राष्ट्रीय हरित अधिकरण / National Green Tribunal  
प्रधान न्यायपीठ / Principal Bench  
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg  
नई दिल्ली / New Delhi – 110001

NGT/PB/868/Admin/2026/08

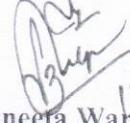
15 January, 2026

**OFFICE ORDER**

Consequent upon her posting vide Notification No 3737-J/JD/v/4J-01/14 Dated 04.12.2025 of Judicial Department, Govt of West Bengal, Smt Tanusree Dutta, Chief Judicial Magistrate, Paschim Medinipur has been appointed as Deputy Registrar, National Green Tribunal, Eastern Zonal Bench, Kolkata on deputation basis, initially for the period of one year w.e.f. 12.01.2026 (F/N). The pay, allowances, perks and privileges to Smt Tanusree Dutta, admissible to her in the National Green Tribunal, would be as per the option exercised by her, under the applicable rules.

The terms & conditions for the deputation of Smt Tanusree Dutta, Deputy Registrar, NGT, EZB, Kolkata will be governed by the instructions contained in the Government of India, Department of Personal and Training O.M. No. 6/8/20009-Estt (Pay-II) dated 17.06.2010, as amended from time to time.

This issues with the approval of the Competent Authority.

  
(Vineeta Warsi)  
Registrar General  
15/01/26

To.

Smt. Tanusree Dutta,  
Deputy Registrar  
NGT, EZB, Kolkata

**Copy to:**

1. Ld. Registrar General, Hon'ble High Court of Calcutta
2. Principal Secretary, Judicial Department, Govt of West Bengal, Block III, 2<sup>nd</sup> Floor, Writers Building, Kolkata 700001
3. The Economic, Advisor, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
4. The Pay & Accounts Officer, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
5. PS to Hon'ble Chairperson.
6. PA to Registrar General, NGT (PB), New Delhi
7. Ld. Registrar, NGT, EZB, Kolkata
8. Accounts Section, NGT (PB), New Delhi
9. RTI Cell, NGT (PB), New Delhi
10. Computer Section for updation on NGT website
11. Guard file (Admin)